

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/221/2023 in Company Petition/26/2021
NAME OF THE COMPANY	Enervision Services Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Nallapa Kiran Kumar
NAME OF THE RESPONDENT(S)	Enervision Services Pvt Ltd & 6 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Y. Suryanarayana and Mr. Naresh Kumar Sangam
for the Petitioner.

Ld. Senior Counsel Mr. S. Ravi along with Mr. Abhishek Gupta and
Mr. Santosh Jadhav for the Respondents

Arguments partly heard. **Matter is adjourned for hearing on 18.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)